

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

CP-99/2000 in
OA-408/2000

21

New Delhi this the 9th day of October, 2000.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

1. Sh. Arvind Kumar,
S/o Sh. Kishal Pal Singh,
R/o 226, Sultanpur,
Mehrauli,
New Delhi-30.
2. Sh. Rajinder Singh,
S/o Sh. Laxman Singh,
R/o 183, Kusumpur Pahari,
Basant Bihar,
New Delhi-57.
3. Sh. Jairam Sharma,
S/o Sh. Ram Bilas Sharma,
R/o 124/9, Kishan Garh,
Basant Kunj,
New Delhi-70.
4. Sh. Roshan Ali,
S/o Sh. Wati Mod.,
R/o 18A/30, Ward No.1,
Mehrauli, New Delhi-30. Petitioners

(through Sh. U. Srivastava, Advocate)

Versus

1. Sh. A.K. Singh,
Commandant General/Director
General, Home Guards & Civil
Defence, CTI Building,
Raja Garden, New Delhi.
2. Sh. L.S. Sandhu,
Commandant,
Delhi Home Guards,
CTI Buildings,
Raja Garden,
New Delhi. Respondents

(through Sh. Rajinder Pandita, Advocate)

ORDER (ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Learned counsel for petitioners seeks
permission to withdraw CP-99/2000. Accordingly, the

2

(28)

aforesaid CP is dismissed as withdrawn. Notices issued
to the alleged contemners are discharged.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S. R. Adige
(S.R. Adige)
Vice-Chairman (A)

/vv/